

der his Ministry violating the provisions of Official Language Act; and

(b) if not, what steps have been taken to create Hindi posts in P.E.T.S. in accordance with the norms laid down by Government?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). The Power Engineers Training Society has been recently set up by the Government of India to function as an autonomous Society for coordinating the training activities of the various Electricity Undertakings and supplementing the same with its own efforts for meeting the total training needs in the power sector. The Society is still in its infancy and its headquarters is presently functioning with a very small nucleus staff. Though no Hindi posts as such have been created by the Society as yet, it is taking steps for fulfilling its obligations regarding the use of Rajbhasha. As and when the requirements of works would justify the creating of Hindi posts, the matter would be considered by the power Engineers Training Society.

Grant of Approvals for Formulations to M/s. Glaxo

9858. SHRI VIRDHI CHANDER JAIN: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) details of prices approvals granted and refused to M/s. Glaxo for different formulations during last three years;

(b) details of products marketed by this company during the last three years;

(c) whether it is a fact that this company has indulged in a number of other irregularities; and

(d) if so, details thereof and what action is being taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZER (SHRI DALBIR SINGH): (a) The prices of Trichlorol Tablets and Betnelan Tablets of

M/s. Glaxo Laboratories (India) were reduced in 1978. In 1979, April, leader prices of Category I and II formulations were announced. These were the existing prices of the manufacturers recognised as leaders in respect of each formulation and pack. Where M/s. Glaxo were producing any of these formulations and packs and their prices were higher than the leader prices, their prices were automatically brought down to the leader level. In 1980 December, revised leader prices of Streptomycin formulations were fixed under the provisions of the Drugs (Prices Control) Order 1979. The prices of M/s. Glaxo's Streptomycin formulations were accordingly regulated.

(b) M/s. Glaxo Laboratories (India) Ltd. manufacture and market a large number of formulations numbering over 200. The major product groups marketed by the company during the last three years include Vitamin Preparations, Analgesics, Antibiotics, Corticosteroids, Hormones, Calcium preparations, Cough Syrups etc.

(c) and (d). It is presumed that this question refers to pricing. Government have not come across any specific instance of any irregularity involving M/s. Glaxo Laboratories (India) Ltd.

Discontinue of production of Pethidine Hydrochloride by Gluconate Limited

9860. SHRI GEORGE FERNANDES: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government-run chemical company, Gluconate Limited has discontinued production of Pethidine Hydrochloride from October, 1980 despite the enhancement of its price and despite being the only company in India producing the item;

(b) whether the production of Acriflavine and Proflavine was discontinued at the time the company was taken over by Government;

(c) if so, the reasons therefor; and

(d) what are the sources from which these items are now being purchased?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) and (c). M/s. Gulconate have informed that before take over of their company by Government, they had suspended the production of Proflavine at their site in Calcutta which is in a thickly residential area on grounds of hazards and shifted it to Nagpur. Acriflavine was produced in their Nagpur unit. The production of Acriflavine at Nagpur was also suspended consequent on an accident at Bombay in handling Nitrobenzene largely used in Acriflavine production. M/s. Gluconate have informed that their Nagpur Unit was sold out to a local firms in 1973-74 i.e. before the take-over of their company by the Government in 1975.

(d) The import of Pethidine Hydrochloride as well as Acriflavine and proflavine are permitted under the Import Policy of 1981-82.

Gas flared up by Different of Refineries

9861. **SHRI GEORGE FERNANDES:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) what is the value of the gas that is flared by different oil refineries in India; and

(b) how much more time is likely to be taken in setting up facilities to market this gas?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) and (b). Gas produced in a Refinery is first utilised to maximise production of cooking gas (LPG); thereafter a portion of it is burnt as fuel in the refinery furnaces. The balance quantity which is minimal

is flared for safety and operational reasons.

As the balance quantity of gas cannot be utilised technically, its value has not been quantified exactly.

Enquiry into Explosions in Haldia Refinery

9862. **SHRI GEORGE FERNANDES:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the enquiry into the explosions/fires in July 1980 in the Fuel Block of Haldia Refinery has been completed;

(b) if so, what are the finding of the enquiry committee; and

(c) what action has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) The finding of the Enquiry Committee are as under Naphth feed pump of the Catalytic Reforming Unit suffered major failure due to starvation on account of temporary restriction of flow, resulting in severe damage to rotating parts. A large portion of naphtha profusely leaking from this feed pump at about 100°C and under high pressure got vaporised and travelled towards furnaces at a distance of about 20 metre and caught fire from the naked flame of the furnance.

(c) The Committe have made detailed recommendations for preventing recurrence of failures of this type and the same have been implemented.

Measures taken to Promote Tribal Language

9863. **SHRI GIRIDHAR GOMANGO:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of the tribal language Papers published in the country and the places of publication and circulation thereof;